

(d) if so, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA)

(a) to (d) In so far as sugar is concerned, under the present policy of partial control, a monthly levy sugar quota is allotted to State Governments for distribution through the Public Distribution system and no additional quantity is allotted to any State Government for the festivals, including the Ramzan festival. However, additional festival allocation is made for the festival months of September-October-November.

In so far as kerosene is concerned, additional adhoc allocation is considered on merits of request of the State Government to meet the emergency arising out of floods drought festivals, etc. However, no separate request was received from West Bengal Government for increased quota of kerosene during the Ramzan period in the last 3 years or for the Ramzan period this year. As regards wheat & rice, no increase is made during this period but requests of states received from time to time are considered keeping in view availability of stocks in the central pool and other related factors.

World Bank Assistance for Sewerage System in Punjab.

6408 S. ATINDER PAL SINGH Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the details of Municipal committees/ notified area committees and rural blocks in Punjab where the facility of modern sewerage system is available,

(b) whether any scheme has been prepared to provide such facility in all areas,

(c) if so, the details thereof,

(d) the proposals in this regard for

inclusion in the Eight five Year Plan;

(e) whether Union Government will provide financial assistance to Punjab Government for this purpose if so, the extent thereof,

(f) whether there is any proposal to seek assistance from World Bank for this purpose, if so, the details thereof, and

(g) the time by which this facility is likely to be provided in all areas?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN)

(a) As per the information received from the Govt. of Punjab, out of 95 municipal committees and 11 notified area committees, partial sewerage system exists in 70 municipal committees and 5 notified area committees.

(b) No, Sir

(c) Does not arise

(d) The Eighth Five Year Plan proposals have not been finalised.

(e) There is no such proposal under consideration of the Union Government.

(f) the Government of Punjab has reported that they propose to submit a proposal for seeking World Bank assistance for sewerage.

(g) According to the Government of Punjab no definite time limit can be indicated at this stage.

Food Processing Industry in Raigarh

6409 SHRI NAND KUMAR SAI Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether Government propose to set

up a co-operative Food Processing Industry in Ludeng in district Raigarh;

- (b) if so, when; and
(c) if not, the reasons therefor?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Ministry of Food Processing Industries have no much proposal under constellation.

Setting up of new units in any area will depend upon several factors like availability of raw-material and other infrastructural facilities etc

[English]

Food Processing Industry in West Bengal

6410. SHRI SATYAGOPAL MISHRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state.

(a) whether there is any proposal under consideration to set up any Food Processing Industry in West Bengal during Eighth Five Year Plan period;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Ministry of Food Processing Industries have no proposal to set up food processing industry in the West Bengal. However, several plan schemes have been formulated for the development of food processing sector during 1990-91 in the country.

Not in Vocabulary Drugs

6411. DR. BHAGWANDASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Medical Stores Depots under the Medical Stores Organisation are permitted to procure priority drugs on Not in Vocabulary basis;

(b) if not, how much quantity of N.I.V. Drugs have been procured every year from 1985 onward;

(c) the criteria for the procurement of the N.I.V. Drugs on priority basis; and

(d) the names of the companies and amount of money spent in procurement of the N.I.V. Drugs every year and in each Depot?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (c). Yes Sir, The Depots were permitted to procure Not in Vocabulary (N.I.V.) Drugs in th year 1985 under the following circumstances:

- i) To meet emergent demands for natural calamities like floods, droughts and earthquakes, etc and national calamities.
- ii) Special demands referred to Depots i.e., Dispensary at Mecca, etc for Haj Pilgrims.
- iii) Demands for foreign assistance received from Ministry of External Affairs.
- iv) Demands received from our Embassies abroad.
- v) Requirements for running a factory